

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/38522/2025 ARBP/89/2025	M/S.MANASH FORGINGS PRIVATE LTD., CALCUTTA VS THE GENERAL MANAGER EAST COAST RAILWAY, BBSR	ALOK KUMAR DAS VS	// ( //
2	D-BLAPL/23029/2025 BLAPL/10370/2025	LACHMAN @ SUBASH HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /9 /2025 A.D.J.,UMERKOTE(Nabarangapur ) CT/000028/2025
3	D-BLAPL/27523/2025 BLAPL/10371/2025	RAMA CHANDRA KHARA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /229 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000137/2024
4	D-BLAPL/28803/2025 BLAPL/10372/2025	RAJENDRA NAG @ ROHAN VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE TOWN /241 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/0000068/2025
5	D-BLAPL/29807/2025 BLAPL/10373/2025	DALARA PRADHAN VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	KANTAMAL /100 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000104/2025
6	D-BLAPL/29875/2025 BLAPL/10374/2025	MANISH KUMAR SUNA VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /347 /2023 A.D.J.,BOLANGIR(Balangir) SC/0000019/2024
7	D-BLAPL/29298/2025 BLAPL/10375/2025	BRUSHAVA RANA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /205 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000120/2025
8	D-BLAPL/30007/2025 BLAPL/10376/2025	TINKU MAHANTA VS STATE OF ODISHA	ABHIRAM GOUDA VS	Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000139/2025
9	D-BLAPL/29878/2025 BLAPL/10377/2025	PANKAJ KUMAR VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /388 /2024 A.D.J.,BOLANGIR(Balangir) SC/0000006/2025
10	D-BLAPL/29880/2025 BLAPL/10378/2025	JAMUNI SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BUGUDA /514 /2024 ASST. SESSIONS JUDGE, BHANJANAGA ST/0000014/2025
11	D-BLAPL/29495/2025 BLAPL/10379/2025	GOLEKHA BEHERA @ BUDHIA VS STATE OF ODISHA	DEBASHIS MITRA VS	MADHUPATNA /217 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000105/2023

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12	D-BLAPL/30319/2025 BLAPL/10380/2025	ARATI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /499 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KEONJHAR) GR/0001213/2025
13	D-BLAPL/29886/2025 BLAPL/10381/2025	DURJAN TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NAWAPARA /215 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000052/2025
14	D-BLAPL/29913/2025 BLAPL/10382/2025	SUSANTA BEHERA VS STATE OF ODISHA	PRINCE PATNAIK VS	SURADA /86 /2012 A.D.J.,BHANJANAGAR(Ganjam) ST/0000160/2025
15	D-BLAPL/29509/2025 BLAPL/10383/2025	SUMANTA SINGH VS STATE OF ODISHA	RASHMITA SAHU VS	SASON /271 /2022 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0004404/2022
16	D-BLAPL/30322/2025 BLAPL/10384/2025	BELARSINGH TANDI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /11 /2025 A.D.J.,KANTABANJI(Balangir) SC/0000029/2025
17	D-BLAPL/30058/2025 BLAPL/10385/2025	TITU LENKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /192 /2023 ASST.SESSIONS JUDGE,PURUSHOTTAMPUR ST/0000030/2025
18	D-BLAPL/30135/2025 BLAPL/10386/2025	SATIS GOUD VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SONEPUR /113 /2025 DISTRICT AND SESSIONS JUDGE,SONEPUR ST/0000045/2025
19	D-BLAPL/30326/2025 BLAPL/10387/2025	PUSPANJALI NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /207 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000114/2025
20	D-BLAPL/29838/2025 BLAPL/10388/2025	PRASANTA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
21	D-BLAPL/30327/2025 BLAPL/10389/2025	K.DADHICHI PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Balashwar) Spl/0000282/2025
22	D-BLAPL/29849/2025 BLAPL/10390/2025	MANOJ KABASI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /274 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000043/2025
23	D-BLAPL/30151/2025	DIPU @ DEEPAK PRADHAN	TRILOCHAN PANIGRAHI	CHANDANPUR /92 /2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10391/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000026/2025
24	D-BLAPL/30407/2025 BLAPL/10392/2025	AMAR PRADHAN@TUNU VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALIANTA P.S. /413 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000472/2025
25	D-BLAPL/29850/2025 BLAPL/10393/2025	JITENDRA KINDO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /188 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000070/2023
26	D-BLAPL/30181/2025 BLAPL/10394/2025	GADADHAR SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	FATEGARH /283 /2025 J.M.F.C.,BHAPUR(Nayagarh ) GR/0000272/2025
27	D-BLAPL/30409/2025 BLAPL/10395/2025	JAGADISH PANIGRAHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000229/2025
28	D-BLAPL/29853/2025 BLAPL/10396/2025	SAGAR SAHU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /54 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000108/2025
29	D-BLAPL/30211/2025 BLAPL/10397/2025	CHITARANJAN PANDA VS STATE OF ODISHA	MANORANJAN MISHRA VS	BELPAHAR /172 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000759/2025
30	D-BLAPL/30226/2025 BLAPL/10398/2025	KASI @ KASHIMUDDIN KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001190/2025
31	D-BLAPL/30410/2025 BLAPL/10399/2025	REJIA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000287/2025
32	D-BLAPL/30234/2025 BLAPL/10400/2025	RAJ KISHORE DNAYAK @ DANAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANIGOCHA /105 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000073/2025
33	D-BLAPL/30236/2025 BLAPL/10401/2025	KARNA NAYAK @ KARAN NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /4 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000039/2025
34	D-BLAPL/30412/2025 BLAPL/10402/2025	MANOJ KUMAR BEHERA @ MANA VS	DIPTIREKHA NANDA VS	INDUSTRIAL ESTATE PS /212 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K

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35	D-BLAPL/30239/2025 BLAPL/10403/2025	STATE OF ODISHA SUNAM GAMANGO @ SUMAN GAMANGA VS	SOUBHAGYA KUMAR DASH VS	TR/0000097/2025 R.UDAYAGIRI /72 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Ga
36	D-BLAPL/29916/2025 BLAPL/10404/2025	STATE OF ODISHA BHAGABAN KALSAI @ BHAGABANA VS	KIRTAN DANG VS	Spl/0000055/2020 BOLANGIR SADAR /99 /2023 A.D.J.,BOLANGIR(Balangir)
37	D-BLAPL/30244/2025 BLAPL/10405/2025	STATE OF ODISHA SUNIL MAJHI VS	SUCHIT KUMAR NAYAK VS	SC/0000040/2023 PADMAPUR /97 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada )
38	D-BLAPL/30352/2025 BLAPL/10406/2025	STATE OF ODISHA VICKY@AMIT MAJHI VS	KABIRAJ PRADHAN VS	TR/0000051/2025 / /0 SPECIAL JUDGE,NAYAGARH(Nayagarh )
39	D-BLAPL/30246/2025 BLAPL/10407/2025	STATE OF ODISHA SARAT CHANDRA PARICHA VS	SUCHIT KUMAR NAYAK VS	SPL. 2(a)C.C./0000012/2025 PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada )
40	D-BLAPL/30083/2025 BLAPL/10408/2025	STATE OF ODISHA PRAMOD MALLICK VS	MAHES DAS VS	TR/0000084/2024 K.NUAGOAN /18 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham
41	D-BLAPL/30247/2025 BLAPL/10409/2025	STATE OF ODISHA SANJAYA BEBIRIA VS	SUCHIT KUMAR NAYAK VS	Spl/0000026/2025 PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada )
42	D-BLAPL/30248/2025 BLAPL/10410/2025	STATE OF ODISHA UMESH RANJAN ROUT@MUNA VS	SMRUTI RANJAN DASH VS	TR/0000084/2024 TANGI /290 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
43	D-BLAPL/30015/2025 BLAPL/10411/2025	STATE OF ODISHA RAGHAB DIGAL VS	BIJAY KUMAR BEHERA VS	GR/0001380/2025 / /0 SPECIAL JUDGE,NAYAGARH(Nayagarh )
44	D-BLAPL/30091/2025 BLAPL/10412/2025	STATE OF ODISHA ABHISEK BHAGAT @ ABHISHEK BHAGAT VS	BIDESHI KUMAR GHADEI VS	SPL. 2(a)C.C./0000009/2025 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
45	D-BLAPL/30256/2025 BLAPL/10413/2025	STATE OF ODISHA ANKIT KUMAR SAHU VS STATE OF ODISHA	S.JYOTI PRAKASH VS	2(A)CC/0000103/2025 NAYAPALLI P.S. /446 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000444/2025

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46	D-BLAPL/30264/2025 BLAPL/10414/2025	NANDA @ DUSHMANTA MANIA VS STATE OF ODISHA	SIMSON JENA VS	BEGUNIA P.S. /84 /2023 2ND A.D.J.,KHURDA(Khordha ) ST/0000106/2023
47	D-BLAPL/30365/2025 BLAPL/10415/2025	BARUNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /768 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000209/2023
48	D-BLAPL/30274/2025 BLAPL/10416/2025	MIR FAIJAN QUADRI VS STATE OF ODISHA	DEBASIS MISHRA VS	KHAIRA /256 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001307/2025
49	D-BLAPL/30281/2025 BLAPL/10417/2025	DIBA MUNDA @ DIBAKAR MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /62 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000131/2025
50	D-BLAPL/30377/2025 BLAPL/10418/2025	SIBUN KUMAR JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /138 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak ) GR/0000302/2025
51	D-BLAPL/30335/2025 BLAPL/10419/2025	BHIMUDU HUIKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /37 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(D CRA/0000023/2025
52	D-BLAPL/20601/2025 BLAPL/10420/2025	JAYANTI SAMAL VS STATE OF ODISHA	ABHAS MOHANTY VS	BONTH /19 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000247/2025
53	D-BLAPL/30348/2025 BLAPL/10421/2025	NIRMAL CHANDRA BALIARSINGH @ NIRMAL CHARAN BALIARSINGH VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KHARABEL NAGAR P.S. /312 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000401/2025
54	D-BLAPL/30392/2025 BLAPL/10422/2025	CHITRA MALIK @ MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 JMFC, JAGANNATH PRASAD(Ganjam) 2(B)CC/0000009/2025
55	D-BLAPL/30160/2025 BLAPL/10423/2025	JYOTI RANJAN NAYAK @ KUNI NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	MUDULIPODA /38 /2017 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000131/2017
56	D-BLAPL/30516/2025 BLAPL/10424/2025	DEEPAK KUMAR DASH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.(III),CUTTACK(Cuttack) GR/0000539/2024
57	D-BLAPL/30405/2025	RAMESH CHANDRA SAHOO	PUSPAMITRA MOHAPATRA	RAGHUNATHPUR /155 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10425/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000074/2025
58	D-BLAPL/29946/2025 BLAPL/10426/2025	BABULU NAIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BINIKA /243 /2024 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000014/2025
59	D-BLAPL/30432/2025 BLAPL/10427/2025	ASHISH BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /59 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000086/2025
60	D-BLAPL/29961/2025 BLAPL/10428/2025	INDRAMANI @ INDRA MAHANTA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	HARICHANDANPUR /120 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000613/2025
61	D-BLAPL/30363/2025 BLAPL/10429/2025	KURBAN KHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 S.D.J.M.,KHURDA(Khordha ) 2(A)CC/0000174/2025
62	D-BLAPL/30435/2025 BLAPL/10430/2025	GANESH RAJHANSH@SUNIL@GANESH RAJHANS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH SADAR /116 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000027/2025
63	D-BLAPL/30367/2025 BLAPL/10431/2025	BALARAM SETHY @ BALIA @ BALIA SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /114 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000160/2025
64	D-BLAPL/30425/2025 BLAPL/10432/2025	JYOTIRANJAN SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	TURUMUNGA /228 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000974/2025
65	D-BLAPL/30429/2025 BLAPL/10433/2025	DULARANI SANDIL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	TURUMUNGA /228 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000974/2025
66	D-BLAPL/30381/2025 BLAPL/10434/2025	SAROJ KUMAR BEHERA @ SAROJ BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SECTOR-19 /54 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000127/2025
67	D-BLAPL/30430/2025 BLAPL/10435/2025	GUNA PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	/ /0 A.D.J.,KODALA(Ganjam) 2(A)CC/0000003/2025
68	D-BLAPL/30382/2025 BLAPL/10436/2025	SAROJ KUMAR TRIPATHY VS	PRADIPTA BEURA VS	/ / J.M.F.C.,BEGUNIA(Khordha )

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69	D-BLAPL/30431/2025 BLAPL/10437/2025	STATE OF ODISHA SUJIT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	2(A)CC/0000229/2025 BANAPUR P.S. /182 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000269/2025
70	D-BLAPL/30387/2025 BLAPL/10438/2025	J.P. @ JAGANNATH ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	MADHUPATNA /236 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000139/2025
71	D-BLAPL/30436/2025 BLAPL/10439/2025	STATE OF ODISHA SUJIT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /173 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000259/2025
72	D-BLAPL/30439/2025 BLAPL/10440/2025	RAJENDRA BINDHANI @ BUDHIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	NILGIRI /205 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000163/2025
73	D-BLAPL/29143/2025 BLAPL/10441/2025	BHAJAMAN BHOI @ BHAJIA VS STATE OF ODISHA	SANJIT KUMAR DAS VS	BYREE /140 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001259/2025
74	D-BLAPL/29730/2025 BLAPL/10442/2025	JAGAN @ JAGANNATHA SENAPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	CHANDAPUR /116 /2024 A.D.J.,NAYAGARH(Nayagarh ) ST/0000230/2024
75	D-BLAPL/30456/2025 BLAPL/10443/2025	HEMANTA SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /113 /2023 Civil Judge Jr. Division-cum-JMFC Court at GR/0000398/2023
76	D-BLAPL/29887/2025 BLAPL/10444/2025	ROUTRA @ RAJ KISHORE SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHHENDIPADA /73 /2013 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000043/2013
77	D-BLAPL/29995/2025 BLAPL/10445/2025	TRINATH NAIK @ MALLICK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL TOWN /310 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000019/2024
78	D-BLAPL/30081/2025 BLAPL/10446/2025	GURUPATI BEHERA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /76 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000124/2025
79	D-BLAPL/30458/2025 BLAPL/10447/2025	PREMJIT MAHATO VS STATE OF ODISHA	DIPANKAR ACHARYA VS	KUTRA /34 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000233/2025

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80	D-BLAPL/30115/2025 BLAPL/10448/2025	KUSANA PATRA SUNA @ KISHORE PATRA SUNA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOTPAD /151 /2022 A.D.J.,JEYPORE(Koraput) CT/0000016/2023
81	D-BLAPL/30441/2025 BLAPL/10449/2025	ASHISH BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /19 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000028/2025
82	D-BLAPL/30482/2025 BLAPL/10450/2025	ASWINI KUMAR PANDA VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	SAMBALPUR VIGILANCE /17 /2025 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000008/2025
83	D-BLAPL/30118/2025 BLAPL/10451/2025	SANTOSH RAY VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /179 /2025 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000173/2025
84	D-BLAPL/30420/2025 BLAPL/10452/2025	NIBEDITA SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000028/2025
85	D-BLAPL/30120/2025 BLAPL/10453/2025	SANTOSH RAY VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /87 /2025 S.D.J.M.,BARGARH(Bargarh ) CT/0000566/2025
86	D-BLAPL/30131/2025 BLAPL/10454/2025	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SOUMYA SUCHARITA PRADHAN VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000016/2025
87	D-BLAPL/30445/2025 BLAPL/10455/2025	BILAK HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /217 /2024 SPECIAL JUDGE(POCSO), NABARANGP TR/0000032/2024
88	D-BLAPL/30150/2025 BLAPL/10456/2025	SILU ROULA @ GAJI @ SILU ROUL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /155 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000236/2024
89	D-BLAPL/30207/2025 BLAPL/10457/2025	BHARAT JANI VS STATE OF ODISHA	ANKANN PANDA VS	BHAWANIPATNA SADAR /378 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000753/2025
90	D-BLAPL/30446/2025 BLAPL/10458/2025	SAHID MANDAL NAYAK VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000102/2025
91	D-BLAPL/30267/2025	RAJESH KUMAR MOHAPATRA @ BABUNI @ RAJESH MOHAPATRA	LAXMIDHAR MAHAPATRA	CAPITAL P.S. /263 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10459/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000964/2025
92	D-BLAPL/30422/2025 BLAPL/10460/2025	GANESH PRADHAN @ BUBU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /259 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000065/2025
93	D-BLAPL/30450/2025 BLAPL/10461/2025	SUSHANTA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000103/2025
94	D-BLAPL/30290/2025 BLAPL/10462/2025	TAPAN DASH VS STATE OF ODISHA	DEBASHIS MITRA VS	CHAULIAGANJA /481 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001261/2025
95	D-BLAPL/30459/2025 BLAPL/10463/2025	MOHAMMAD SADAM VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /55 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH Spl/0000027/2025
96	D-BLAPL/30291/2025 BLAPL/10464/2025	NARAYAN MOHANTY @ NARAYAN JENA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	NAYAPALLI P.S. /275 /2020 3RD A.D.J., BHUBANESWAR(Khordha ) CT/0000048/2021
97	D-BLAPL/30460/2025 BLAPL/10465/2025	MANOJ SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000037/2025
98	D-BLAPL/30373/2025 BLAPL/10466/2025	KUNA @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	BALICHANDRAPUR /512 /2024 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000323/2025
99	D-CMP/37084/2025 CMP/1595/2025	SAMSON DAS VS SUMAN DAS	PRAFULLA KUMAR LENKA VS	// CIVIL JUDGE (SD),KHURDA(Khordha ) CS/0000295/2018
100	D-CMP/39346/2025 CMP/1596/2025	KESHAB SAHOO @ KESHAB CHARAN SAHOO VS ISWAR ROUT @ SAHOO	ASUTOSH ROUT VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapada) CS/0000445/2015
101	D-CMP/36319/2025 CMP/1597/2025	UMESH BEHERA @ UMESH CHANDRA BEHERA VS THE COLLECTOR, BALASORE	SARADA PRASANNA SARANGI VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) CS/0000234/2008
102	D-CMP/34883/2025 CMP/1598/2025	LAXMI DEI VS	SUBHENDU KAR VS	// DISTRICT & SESSIONS JUDGE,CUTTACK

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CMP/40042/2025 CMP/1599/2025	NALINI CHARAN MOHAPATRA NIRANJAN KALIA VS KANHU CHARAN KALIA	GIRIJA SANKAR MOHANTY VS	CRREV/000013/2024 // 3RD A.D.J., CUTTACK(Cuttack) Fao/0000018/2024
104	D-CONTC/40430/2025 CONTC/4593/2025	MAYADHAR NAYAK VS AD RATANA TEJA, CHIEF GENERAL MANAGER,SBI, J.N.MARG, BBSR,KHURDA	SOM SEKHAR RATH VS	// ()
105	D-CONTC/37798/2025 CONTC/4594/2025	KAMINI PANIGRAHI VS ASWATHY S.,IAS	ADV. VS	// ()
106	D-CONTC/37834/2025 CONTC/4595/2025	PRAMOD KUMAR PANDA VS SHUBHA SARMA ,P. SECY., WOMEN AND CHILD DEVELOPMENT DEPT., ODISHA	RAJENDRA NARAYAN ROUT VS	// ()
107	D-CONTC/37851/2025 CONTC/4596/2025	BAPUN BARIK VS DILLIP ROUT RAY,IAS	ADV. VS	// ()
108	D-CONTC/37865/2025 CONTC/4597/2025	BAPUN BARIK VS GIRISH S.N,IAS	ADV. VS	// ()
109	D-CONTC/39717/2025 CONTC/4598/2025	SUNIL BEHERA VS CHITHRA ARUMUGAM,IAS	SASANKA SEKHAR SAHOO VS	// ()
110	D-CONTC/39805/2025 CONTC/4599/2025	JAYASHREE PATTNAIK VS ASWATHY S.,IAS	ADV. VS	// ()
111	D-CONTC/39812/2025 CONTC/4600/2025	DEBASHISH KACHHIA VS KARUNAKAR BHUE, DISTRICT EDUCATION OFFICER, NUAPADA	ADV VS	// ()
112	D-CONTC/39814/2025 CONTC/4601/2025	OM PRAKASH MOHARANA VS DIPAK KUMAR PARHI ,DISTRICT EDUCATION OFFICER, PURI	ADV VS	// ()
113	D-CONTC/39816/2025 CONTC/4602/2025	HRUDANANDA DALPATI VS SRIKANTA PRUSTY ,DIRECTOR DIRECTORATE OF HORTICULTURE, ODISHA	ADV VS	// ()

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114	D-CONTC/39866/2025 CONTC/4603/2025	CHHABIRANI NAYAK VS SONAMIKA RAY,OES	ADV. VS	// 0 //
115	D-CONTC/40653/2025 CONTC/4604/2025	JYOTIRMAYEE SWAIN VS KEERTHI VASSAN V,IAS	PRABHU PRASAD MOHANTY VS	// 0 //
116	D-CONTC/40709/2025 CONTC/4605/2025	BIJAYA KUMAR BARIK VS SWARUP NANDAN BEHERA@SWARUPA NANDANA BEHERA	ADV. VS	// 0 //
117	D-CONTC/39902/2025 CONTC/4606/2025	RANGADHAR PAIKARAY VS ARAVIND AGRAWAL,IAS	NIRANJAN PAIKRAY VS	// 0 //
118	D-CONTC/33975/2025 CONTC/4607/2025	RATNAKAR TAREI VS ARVIND SINGH, HOD, TPCODL	ADV VS	// 0 //
119	D-CONTC/40438/2025 CONTC/4608/2025	DHARMENDRA NAIK VS Y.B.KHURANIA, I.P.S	ADYASIDHI MISHRA VS	// 0 //
120	D-CONTC/40433/2025 CONTC/4609/2025	MANOJ KUMAR PATEL VS Y.B.KHURANIA, I.P.S	ADYASIDHI MISHRA VS	// 0 //
121	D-CRLA/25425/2025 CRLA/1119/2025	SHUSANTA KUMAR DHALASAMANTA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHAULIAGANJA /12 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000119/2017
122	D-CRLA/27943/2025 CRLA/1120/2025	GULA MUDULI VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	DORAGUDA PS /185 /2021 A.D.J.,RAYAGADA(Rayagada ) CT/0000048/2022
123	D-CRLA/28012/2025 CRLA/1121/2025	RUPAK DIGAL VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	K.NUAGOAN /110 /2021 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000083/2021
124	D-CRLA/28509/2025 CRLA/1122/2025	SANIA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANJAM PS /209 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000012/2025
125	D-CRLA/29524/2025	SURYA RANJAN RANA	TRILOCHAN NANDA	KANTAMAL /96 /2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/1123/2025	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE ST/000020/2017
126	D-CRLA/29635/2025 CRLA/1124/2025	BHUKHAN PATUA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /2 /2020 ASST. SESSIONS JUDGE (STC), NUAPADA ST/000022/2022
127	D-CRLA/30364/2025 CRLA/1125/2025	NIRAKAR ROUT VS STATE OF ODISHA(GA)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /19 /1996 AUTHORISED OFFICER, SPL. COURT, Bhubaneswar Confiscation Case/000006/2013 / /0
128	D-CRLMC/29814/2025 CRLMC/4060/2025	ARJUN CHARAN SAMAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	A.D.J.,CHANDIKHOLE(Jajapur ) CRREV/000038/2025
129	D-CRLMC/29292/2025 CRLMC/4061/2025	SURESH MINZ VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	RAJGANGPUR /128 /2017 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000238/2017
130	D-CRLMC/29309/2025 CRLMC/4062/2025	PINTU @ SITESH KUMAR DAS VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 ASST.SESSION JUDGE, CHANDIKHOLE CT/000067/2014
131	D-CRLMC/29843/2025 CRLMC/4063/2025	JAYAPRAKASH DASH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARGARH /595 /2024 S.D.J.M.,BARGARH(Bargarh ) CT/0001726/2024
132	D-CRLMC/29844/2025 CRLMC/4064/2025	SURESH@SAROJ BHOSAGAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARGARH /595 /2024 S.D.J.M.,BARGARH(Bargarh ) CT/0001726/2024
133	D-CRLMC/29502/2025 CRLMC/4065/2025	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PARJANG /67 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000088/2025
134	D-CRLMC/29855/2025 CRLMC/4066/2025	E.PRABHAVATI VS P.BIJAYA KUMAR PATRA	RAJENDRA KUMAR SAHU VS	/ /0 DISTRICT & SESSIONS JUDGE,BERHAMPUR CRA/0000088/2024
135	D-CRLMC/29882/2025 CRLMC/4067/2025	LAXMI PRIYA SAHOO@JASHODA LAXMIPRIYA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GANIA /81 /2022 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000389/2022
136	D-CRLMC/29547/2025 CRLMC/4068/2025	UTTAM PRADHAN @ HATAKHANDI @ UTTAMI VS	PARTHA SARATHI DAS VS	POLASARA PS /70 /2012 J.M.F.C.,POLSARA(Ganjam)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/29894/2025 CRLMC/4069/2025	STATE OF ODISHA SANJIB KUMAR SETHY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GR/0000162/2012 RAYAGADA TOWN /304 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000603/2025
138	D-CRLMC/29616/2025 CRLMC/4070/2025	SUDHIR KUMAR MISHRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADAGADA /23 /1998 DISTRICT & SESSIONS JUDGE,BERHAM TR.P (CRL.)/0000001/2025
139	D-CRLMC/29917/2025 CRLMC/4071/2025	KEDAR NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /71 /2018 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000114/2018
140	D-CRLMC/29663/2025 CRLMC/4072/2025	BULU GARNAYAK @ SRIKANTA GARNAYAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /61 /2021 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000006/2021
141	D-CRLMC/29959/2025 CRLMC/4073/2025	SUNIL KANHAR VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 5TH ADDL.SESSIONS JUDGE, BBSR(Kh TR/0000175/2018
142	D-CRLMC/30006/2025 CRLMC/4074/2025	JITENDRA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /208 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000124/2024
143	D-CRLMC/30067/2025 CRLMC/4075/2025	PRAKASH@P.KESHU REDDY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	NAYAPALLI P.S. /99 /2022 C.J.M.,KHURDA(Khordha ) CT/0000173/2022
144	D-CRLMC/29679/2025 CRLMC/4076/2025	BAPUNI DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MAHILA P.S.(BBSR) /33 /2016 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000028/2016
145	D-CRLMC/30053/2025 CRLMC/4077/2025	DHARIMITA@DHARMITA NAHAK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /93 /2017 J.M.F.C.,ASKA(Ganjam) GR/0000198/2017
146	D-CRLMC/30318/2025 CRLMC/4078/2025	BASANTA KUMAR PATRA@BASANTA PATRA@NALUA@BABU CHHUA VS STATE OF ODISHA	SARBESWAR SAHOO VS	NILGIRI /166 /2012 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000195/2012
147	D-CRLMC/29698/2025 CRLMC/4079/2025	BAISHNAB CHANDRA SWAIN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JEYPORE SADAR /351 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001299/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/30331/2025 CRLMC/4080/2025	HITESH KUMAR MISHRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KENDRAPARA /164 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001588/2025
149	D-CRLMC/29732/2025 CRLMC/4081/2025	RANJAN KUMAR MANIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	/ /0 J.M.F.C.,PURI(Puri) ICC/0000141/2022
150	D-CRLMC/30336/2025 CRLMC/4082/2025	SUSHANTA SAHU@SUSANTA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /38 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000180/2025
151	D-CRLMC/29752/2025 CRLMC/4083/2025	RAJIB BANERJEE VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	KAMAKHYANAGAR /644 /2024 ( ) //
152	D-CRLMC/30479/2025 CRLMC/4084/2025	SUBHRA MISRA VS OM BRAHMABID MISHRA	DEEPALI MAHAPATRA VS	/ /0 JUDGE FAMILY COURT,PURI(Puri) Crp/0000032/2022
153	D-CRLMC/30495/2025 CRLMC/4085/2025	SOUMENDRA NANDAN DASMOHAPATRA VS STATE OF ODISHA(VIG.)	SHREYA PATNAİK VS	BALASORE VIGILANCE /35 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) TR/0000033/2011
154	D-CRLMP/27025/2025 CRLMP/1293/2025	MANISH VERMA VS JAYSHREE PRADHAN	ANURAG PATI VS	/ /0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000019/2024
155	D-CRLMP/29988/2025 CRLMP/1294/2025	KRUSHNA CHANDRA TARAI VS STATE OF ODISHA	KURESH PRASAD DASH VS	/ / ( ) //
156	D-CRLMP/27991/2025 CRLMP/1295/2025	LIPSA RANI NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	MAHILA P.S.(BBSR) /231 /2025 ( ) //
157	D-CRLMP/28336/2025 CRLMP/1296/2025	BINOD BIHARI PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /794 /2025 ( ) //
158	D-CRLMP/30092/2025 CRLMP/1297/2025	BIJAYALAXMI INFORMATION TECHNOLOGY AND MARKETING PVT. LTD., KENDRAPARA VS SOROJ RANJAN PARIDA	ANITA AGARWAL VS	/ /0 J.M.F.C.,ANGUL(Anugul ) ICC/0000068/2013
159	D-MATA/35778/2025	PATNANA VENKATARAMANA MANIKANTA	SRIKANTA KUMAR SETHY	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/376/2025	VS AISHWARYA PATNANA	VS	JUDGE FAMILY COURT, RAYAGADA (R)
160	D-RVWPET/39357/2025 RVWPET/227/2025	SHYAMSUNDAR MUDULI VS GUNI @ GOURI MUDULI	DEBASISH SAMAL VS	CP/0000036/2024 // ()
161	D-WP(C)/38088/2025 WP(C)/28214/2025	RETRENCHED EARLY CHILDHOOD CARE AND EDUCATION INSTRUCTORS ASSOCIATION OF ODISHA VS STATE OF ODISHA	KUNTI KUMAR SAMAL VS	// () //
162	D-WP(C)/39300/2025 WP(C)/28215/2025	INDIRA MAHILA BLOCK FEDERATION, RAYAGADA VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA VS	// () //
163	D-WP(C)/39492/2025 WP(C)/28216/2025	NIRAKAR DEHURY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //
164	D-WP(C)/39363/2025 WP(C)/28217/2025	ANUPAMA TRIPATHY VS STATE OF ODISHA	ABHISHEK DASH VS	// () //
165	D-WP(C)/39494/2025 WP(C)/28218/2025	BIRAJA PRASAD MOHANTY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //
166	D-WP(C)/39365/2025 WP(C)/28219/2025	NAKUL CHANDRA MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// () //
167	D-WP(C)/39330/2025 WP(C)/28220/2025	GOLAK BHUE VS STATE OF ODISHA	ABHILASH MISHRA VS	// () //
168	D-WP(C)/39558/2025 WP(C)/28221/2025	BISHNU PRASAD MISHRA VS SUPERINTENDENT, CUTTACK-1 RANGE, CUTTACK 1 DIVISION, BBSR	GAYNENDRA KUMAR PARIDA VS	// () //
169	D-WP(C)/39371/2025 WP(C)/28222/2025	CHINTAMANI MAHAPATRA @ CHERU VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// () //
170	D-WP(C)/39284/2025 WP(C)/28223/2025	BISWALI GRAM PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS	AKSHAYA KUMAR PANDEY VS	// ()

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171	D-WP(C)/39969/2025 WP(C)/28224/2025	STATE OF ODISHA SINGASARI G.P.L.F, NABARANGAPUR VS	BISWARANJAN MAHARATHA VS	// // ()
172	D-WP(C)/40743/2025 WP(C)/28225/2025	STATE OF ODISHA AMARENDRA PATI VS	SANGRAM JENA VS	// // ()
173	D-WP(C)/39289/2025 WP(C)/28226/2025	STATE OF ODISHA RAGHUNATH NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
174	D-WP(C)/39972/2025 WP(C)/28227/2025	STATE OF ODISHA KHUTUBAI GRAMA PANCHAYAT STARIA SANGHA, NABARANGPUR VS	BISWARANJAN MAHARATHA VS	// // ()
175	D-WP(C)/39318/2025 WP(C)/28228/2025	STATE OF ODISHA PENDILI PANCHAYAT STARIYA MAHILA MAHA SANGHA, RAYAGADA VS	DR. PRASANT KUMAR MISHRA VS	// // ()
176	D-WP(C)/39655/2025 WP(C)/28229/2025	STATE OF ODISHA ARSATULA GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
177	D-WP(C)/39320/2025 WP(C)/28230/2025	STATE OF ODISHA KODMA GRAM PANCHAYAT STARIYA MAHILA MAHA SANGHA, RAYAGADA VS	DR. PRASANT KUMAR MISHRA VS	// // ()
178	D-WP(C)/40121/2025 WP(C)/28231/2025	STATE OF ODISHA GOURANG CHARAN BHOI VS	BISWABIHARI MOHANTY VS	// // ()
179	D-WP(C)/40247/2025 WP(C)/28232/2025	STATE OF ODISHA SARAT CHANDRA DAS VS	LINGARAJ SARANGI VS	// // ()
180	D-WP(C)/39680/2025 WP(C)/28233/2025	STATE OF ODISHA NIRANJAN MAHANANDA VS	TIKERAM MEHER VS	// // ()
181	D-WP(C)/39339/2025 WP(C)/28234/2025	STATE OF ODISHA MUKTIKANTA MOHANTY VS	SAMEER KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/40170/2025 WP(C)/28235/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH VS CHITTARANJAN PARIDA	BAIDHAR SAHOO VS	// 0 //
183	D-WP(C)/39439/2025 WP(C)/28236/2025	KUSAPADA GRAM PANCHAYAT LEVEL FEDERATION (GPLF),GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
184	D-WP(C)/40174/2025 WP(C)/28237/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH VS RAGHUMANI SAHU	BAIDHAR SAHOO VS	// 0 //
185	D-WP(C)/40254/2025 WP(C)/28238/2025	SRIDHAR SAHOO VS STATE OF ORISSA	DR. BINOD KUMAR MISHRA VS	// 0 //
186	D-WP(C)/39456/2025 WP(C)/28239/2025	DEBASISH MAHAKUD VS STATE OF ODISHA	SANATAN DASH VS	// 0 //
187	D-WP(C)/39923/2025 WP(C)/28240/2025	SUBALAYA GRAMPANCHAYAT STARIYA MAHA SANGHA, SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
188	D-WP(C)/40314/2025 WP(C)/28241/2025	GANGA JAMUNA PANCHAYAT STRIYA SANGHA, SAMBALPUR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
189	D-WP(C)/40640/2025 WP(C)/28242/2025	RABINDRANATH BEHERA VS TATA POWER DISTRIBUTION CENTRAL ODISHA LIMITED (TPCODL)	AVIJIT PATNAIK VS	// 0 //
190	D-WP(C)/38464/2025 WP(C)/28243/2025	DIPTIRANJAN JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
191	D-WP(C)/39950/2025 WP(C)/28244/2025	JHADESWARPUR GRAM PANCHAYAT STARIYA SANGHA, NISCHINTAKOILI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
192	D-WP(C)/39535/2025 WP(C)/28245/2025	SAUNTAPUR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA VS	// 0 //
193	D-WP(C)/39341/2025	GHANASHYAM ROUT	SAMEER KUMAR DAS	//

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	WP(C)/28246/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/39953/2025 WP(C)/28247/2025	BHALDUNGURI G.P.L.F., GURUNDIA BLOCK, SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
195	D-WP(C)/40801/2025 WP(C)/28248/2025	BISWAMBHAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
196	D-WP(C)/40586/2025 WP(C)/28249/2025	MUKUNDAPUR GRAM PANCHAYAT LEVEL FEDERATION, RAYAGADA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
197	D-WP(C)/39499/2025 WP(C)/28250/2025	RABINARAYAN KHILAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
198	D-WP(C)/39058/2025 WP(C)/28251/2025	JYOTI MAA TARINI PANCHAYAT MAHILA SANGHA, JAGATSINGHPUR VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
199	D-WP(C)/39526/2025 WP(C)/28252/2025	BAHALPADAR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA VS	// 0 //
200	D-WP(C)/39501/2025 WP(C)/28253/2025	ALEKHA CHANDRA BARIK VS GURAMANI DAS @ BARIK	BIJAY KUMAR BEHERA VS	// 0 //
201	D-WP(C)/39295/2025 WP(C)/28254/2025	MKRAI PANCHAYAT STARIYA MAHILA MAHA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA VS	// 0 //
202	D-WP(C)/40666/2025 WP(C)/28255/2025	SURUCHI TANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
203	D-WP(C)/39529/2025 WP(C)/28256/2025	BUBEL GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA VS	// 0 //
204	D-WP(C)/40262/2025 WP(C)/28257/2025	SK.ABDUL OBRAD @ OHID VS	DURGA PRASAD JENA VS	// 0

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205	D-WP(C)/40691/2025 WP(C)/28258/2025	STATE OF ODISHA RAMACHANDI MAHASANGHA, BHADRAK VS	AMRITA MISHRA VS	// // ()
206	D-WP(C)/40751/2025 WP(C)/28259/2025	STATE OF ODISHA MANMATH KUMAR PATRA VS	SANGRAM JENA VS	// // ()
207	D-WP(C)/39444/2025 WP(C)/28260/2025	STATE OF ODISHA DHIRENDRA KUMAR PRADHAN VS	GYANA RANJAN MAHAPATRA VS	// // ()
208	D-WP(C)/39556/2025 WP(C)/28261/2025	STATE OF ODISHA GURMEET KAUR SAINI VS	MANAS KUMAR CHAND VS	// // ()
209	D-WP(C)/39304/2025 WP(C)/28262/2025	STATE OF ORISSA ABHIMANYU RAYAGURU VS	BIJAYA KUMAR PARIDA 2 VS	// // ()
210	D-WP(C)/39520/2025 WP(C)/28263/2025	STATE OF ODISHA LUKAPADA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	DR. PRASANT KUMAR MISHRA VS	// // ()
211	D-WP(C)/39317/2025 WP(C)/28264/2025	STATE OF ODISHA PAULASTA BAG VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
212	D-WP(C)/39563/2025 WP(C)/28265/2025	STATE OF ODISHA CHANDAKA GRAMAPANCHAYAT STARIYA SANGHA,BBSR VS	NARESH CHANDRA JENA VS	// // ()
213	D-WP(C)/39572/2025 WP(C)/28266/2025	STATE OF ODISHA RATESH KUMAR SASMAL VS	SANJAY KUMAR PATRA VS	// // ()
214	D-WP(C)/40235/2025 WP(C)/28267/2025	STATE OF ODISHA SK.ABDUL OBRAD @ OHID VS	DURGA PRASAD JENA VS	// // ()
215	D-WP(C)/40951/2025 WP(C)/28268/2025	STATE OF ODISHA NIBEDITA JENA VS	SUKANTA KUMAR DALAI VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/39223/2025 WP(C)/28269/2025	MINATI MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
217	D-WP(C)/39631/2025 WP(C)/28270/2025	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED, BIMITRAPUR VS THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY, BBSR	AMARNATH JHA VS	// 0 //
218	D-WP(C)/39630/2025 WP(C)/28271/2025	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED, BIRAMITRAPUR VS THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 CUM DY.	<del>SUNANDA KALHA</del> VS CHIEF LABOUR COMMSINR, BBSR	// 0 //
219	D-WP(C)/39606/2025 WP(C)/28272/2025	LATA SETH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
220	D-WP(C)/40539/2025 WP(C)/28273/2025	DEBENDRA KUMAR JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
221	D-WP(C)/40545/2025 WP(C)/28274/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	PIYUSH AGRAWAL VS	// 0 //
222	D-WP(C)/39359/2025 WP(C)/28275/2025	BIMAL @ BIMALKANTA PATRI VS DISTRICT REGISTRATION OFFICER, KENDRAPARA	ASHOK KUMAR SAHOO VS	// 0 //
223	D-WP(C)/40881/2025 WP(C)/28276/2025	RASMI RANJAN KABAT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
224	D-WP(C)/39361/2025 WP(C)/28277/2025	DAMAIPALI GRAM PANCHAYAT SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/40027/2025 WP(C)/28278/2025	DAMAYANTI PRADHAN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
226	D-WP(C)/40248/2025 WP(C)/28279/2025	DURGA PRASAD PANDA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
227	D-WP(C)/40030/2025	MANORANJAN MOHAPATRA	RANJIT SAMAL	//

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	WP(C)/28280/2025	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/40032/2025 WP(C)/28281/2025	BISWANATH PANDA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
229	D-WP(C)/39217/2025 WP(C)/28282/2025	RENUBALA DEI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
230	D-WP(C)/40035/2025 WP(C)/28283/2025	KISHORE CHANDRA MISHRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
231	D-WP(C)/39221/2025 WP(C)/28284/2025	BADABALIKANI GRAM PANCHAYAT LEVEL FEDERATION, BADABALIKANI, JAGATPUR VS STATE OF ODISHA	AKSHAY KUMAR PANDEY VS	// 0 //
232	D-WP(C)/40876/2025 WP(C)/28285/2025	NAIDU GURUNATH VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
233	D-WP(C)/40874/2025 WP(C)/28286/2025	PRAKASH CHANDRA DASH VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
234	D-WP(C)/40872/2025 WP(C)/28287/2025	NILAMANI MOHARANA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
235	D-WP(C)/40877/2025 WP(C)/28288/2025	NABA KISHORE DASH VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
236	D-WP(C)/40875/2025 WP(C)/28289/2025	CHANDRAMANI BEHERA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
237	D-WP(C)/40879/2025 WP(C)/28290/2025	SUDHANSU MOHAN SINGH VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
238	D-WP(C)/40873/2025 WP(C)/28291/2025	PITAMBAR DASH VS	MOHIT KUMAR PATI VS	// 0

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239	D-WP(C)/40039/2025 WP(C)/28292/2025	STATE OF ODISHA PRAHALLADA BEHERA VS	RANJIT SAMAL VS	// // 0
240	D-WP(C)/39013/2025 WP(C)/28293/2025	STATE OF ORISSA MANOJ KUMAR POTHAL VS	PRADEEP KUMAR PANDA VS	// // 0
241	D-WP(C)/40585/2025 WP(C)/28294/2025	STATE OF ODISHA MAA BARAL DEVI GRAM PANCHAYAT LEVEL FEDERATION, KANDHAMAL VS	SUBHADUTTA ROUTRAY VS	// // 0
242	D-WP(C)/40884/2025 WP(C)/28295/2025	STATE OF ODISHA NITYARANJAN NAYAK VS	SAILABALA JENA VS	// // 0
243	D-WP(C)/40238/2025 WP(C)/28296/2025	THE BRANCH MANAGER, UCO BANK, JAJPUR DIBYENDU KUMAR GIRI VS	RANJIT SAMAL VS	// // 0
244	D-WP(C)/39544/2025 WP(C)/28297/2025	STATE OF ODISHA THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED,SUNDARGARH VS	AMAR NATH JHA VS	// // 0
245	D-WP(C)/40245/2025 WP(C)/28298/2025	THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972 CUM DY. ABHIMANYU SWAIN VS	CHIEF LABOUR COMMISNR.,BBSR RANJIT SAMAL VS	// // 0
246	D-WP(C)/38316/2025 WP(C)/28299/2025	STATE OF ODISHA UNION OF INDIA VS	GOPAL KRISHNA NAYAK VS	// // 0
247	D-WP(C)/39229/2025 WP(C)/28300/2025	UMMADISETTY DESAI GORADA GRAM PANCHAYAT LEVEL FEDERATIO, GORADA, JAGATSINGHPUR VS	AKSHAYA KUMAR PANDEY VS	// // 0
248	D-WP(C)/39530/2025 WP(C)/28301/2025	STATE OF ODISHA BILEISARDA GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS	DR. PRASANT KUMAR MISHRA VS	// // 0
249	D-WP(C)/39604/2025 WP(C)/28302/2025	STATE OF ODISHA RAJENDRA KUMAR PANI VS	DILIP KUMAR SAHU VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/41015/2025 WP(C)/28303/2025	FARREL, KANDHAMAL VS GOVT.OF ODISHA, BBSR	SUJATA JENA VS	// 0 //
251	D-WP(C)/39426/2025 WP(C)/28304/2025	SATYAJIT MAHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
252	D-WP(C)/39646/2025 WP(C)/28305/2025	JHALAP GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
253	D-WP(C)/37973/2025 WP(C)/28306/2025	BIRABARA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/38826/2025 WP(C)/28307/2025	SNEHALATA MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
255	D-WP(C)/39496/2025 WP(C)/28308/2025	UNION OF INDIA VS PRADIPTA KUMAR MISHRA	KAIBALYA PANDA VS	// 0 //
256	D-WP(C)/39666/2025 WP(C)/28309/2025	KAPILABHATA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
257	D-WP(C)/39074/2025 WP(C)/28310/2025	MADHUSMITA NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
258	D-WP(C)/39216/2025 WP(C)/28311/2025	MALASAHU GRAM PANCHAYAT LEVEL FEDERATION, MALASAHU, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
259	D-WP(C)/39415/2025 WP(C)/28312/2025	PANCHAGAON G.P.L.F, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
260	D-WP(C)/39412/2025 WP(C)/28313/2025	GOUDAPANPALI PANCHAYAT STARIA SANGHA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
261	D-WP(C)/40234/2025	MADHUSMITA PATNAIK	SONITA BISWAL	//

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	WP(C)/28314/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/29991/2025 ABLAPL/11659/2025	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /272 /2025 () //
263	D-ABLAPL/29996/2025 ABLAPL/11660/2025	AJAY KUMAR ROUT VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	/ /0 () //
264	D-ABLAPL/30039/2025 ABLAPL/11661/2025	JOGESWAR MAHAKUD VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /242 /2025 () //
265	D-ABLAPL/30040/2025 ABLAPL/11662/2025	BASANTA PAHADSINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BHARATPUR PS /444 /2025 () //
266	D-ABLAPL/30051/2025 ABLAPL/11663/2025	AYUSHMAN SANYASI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /549 /2024 () //
267	D-ABLAPL/30060/2025 ABLAPL/11664/2025	BIKRAM KESHARI SWAIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /25 /2025 () //
268	D-ABLAPL/30062/2025 ABLAPL/11665/2025	KANHU CHARAN BEHERA @ KANHU BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /434 /2025 () //
269	D-ABLAPL/30073/2025 ABLAPL/11666/2025	KALIA @ RAMA CHANDRA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /327 /2025 () //
270	D-ABLAPL/28435/2025 ABLAPL/11667/2025	NILAKANTHA PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BRAHMAGIRI /337 /2025 () //
271	D-ABLAPL/30240/2025 ABLAPL/11668/2025	AKSHAYA KUMAR MOHARANA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	GOPALPRASAD /214 /2025 () //
272	D-ABLAPL/30243/2025 ABLAPL/11669/2025	NARESH CHANDRA RANA VS	SABYASACHI MISHRA VS	RASGOBINDPUR /369 /2025 ()

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273	D-ABLAPL/30172/2025 ABLAPL/11670/2025	STATE OF ODISHA GHANASHYAM MAHALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// SORO /706 /2025 ( //
274	D-ABLAPL/28788/2025 ABLAPL/11671/2025	SK. AHEKAM ALI @ SK.AHEKAM ALLI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /320 /2025 ( //
275	D-ABLAPL/30088/2025 ABLAPL/11672/2025	DEBA MADHI @ DEBENDRA MADHI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /28 /2011 ( //
276	D-ABLAPL/30101/2025 ABLAPL/11673/2025	BADAL @ BADAL KUMAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /220 /2025 ( //
277	D-ABLAPL/28826/2025 ABLAPL/11674/2025	RADHA MOHAN SUNANI VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /266 /2025 ( //
278	D-ABLAPL/30121/2025 ABLAPL/11675/2025	ABHIRAM SAHOO VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	KENDRAPARA /39 /2025 ( //
279	D-ABLAPL/30128/2025 ABLAPL/11676/2025	ATALA PARIDA @ ATAL BIHARI PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	INDUSTRIAL ESTATE PS /158 /2024 ( //
280	D-ABLAPL/29561/2025 ABLAPL/11677/2025	LAKHINDRA BHUTIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KISINDA /63 /2025 ( //
281	D-ABLAPL/30141/2025 ABLAPL/11678/2025	PRAFULLA SINGHA @ PRAFULLA CHANDRA SINGHA VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	BADSAHI /307 /2025 ( //
282	D-ABLAPL/30372/2025 ABLAPL/11679/2025	SK. TASLIM VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PIPLI /332 /2016 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000017/2018
283	D-ABLAPL/29636/2025 ABLAPL/11680/2025	PRAVAKAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /545 /2025 ( //

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284	D-ABLAPL/30157/2025 ABLAPL/11681/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BARAMBA /290 /2025 () //
285	D-ABLAPL/30374/2025 ABLAPL/11682/2025	SK. GARIB VS STATE OF ODISHA	KULDEEP MOHANTY VS	RUPSA /95 /2025 () //
286	D-ABLAPL/30158/2025 ABLAPL/11683/2025	JANHA @ ANJANA SWAIN VS STATE OF ODISHA	BIJAY JENA VS	JAGATSINGPUR /738 /2025 () //
287	D-ABLAPL/29637/2025 ABLAPL/11684/2025	KHAGESWAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /545 /2025 () //
288	D-ABLAPL/30389/2025 ABLAPL/11685/2025	SHYAM SUNDAR BARIK@SUDAM VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	SATYABADI /151 /2025 () //
289	D-ABLAPL/30187/2025 ABLAPL/11686/2025	SOUMYA SASWAT ROUT VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BARANGA /488 /2025 () //
290	D-ABLAPL/29640/2025 ABLAPL/11687/2025	PRASANNA LENKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	GURUDIJJHATIA /169 /2025 () //
291	D-ABLAPL/30192/2025 ABLAPL/11688/2025	AKASH @ ASIT KUMAR NAYAK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /373 /2025 () //
292	D-ABLAPL/30393/2025 ABLAPL/11689/2025	MINATI RANI SAHOO VS STATE OF ODISHA(VIG.)	MADHU BHAGAT VS	BHUBANESWAR VIGILANCE /13 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000004/2025
293	D-ABLAPL/29644/2025 ABLAPL/11690/2025	KHAGESWAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /544 /2025 () //
294	D-ABLAPL/30394/2025 ABLAPL/11691/2025	SK. SADIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /106 /2025 () //
295	D-ABLAPL/30194/2025	SURAJ KUMAR NAYAK @ SURAJ NAYAK	RAMESH CHANDRA MAHARANA	NAYAPALLI P.S. /273 /2025

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	ABLAPL/11692/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/30396/2025 ABLAPL/11693/2025	ABHI KHORA @ KHARA VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /31 /2012 () //
297	D-ABLAPL/29682/2025 ABLAPL/11694/2025	KALIA @ KHIROD KUMAR NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /125 /2025 () //
298	D-ABLAPL/30195/2025 ABLAPL/11695/2025	SHANATAN MALLICK @ SANATAN MALLICK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINHARPUR /417 /2025 () //
299	D-ABLAPL/30398/2025 ABLAPL/11696/2025	MANMATH MAHARNA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000317/2025
300	D-ABLAPL/29775/2025 ABLAPL/11697/2025	MIR AZIDUL @ MIR AJIZUL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /384 /2025 () //
301	D-ABLAPL/30199/2025 ABLAPL/11698/2025	NILU RANA VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /105 /2024 () //
302	D-ABLAPL/30408/2025 ABLAPL/11699/2025	DAYANIDHI SAHOO @ HATAKATA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /283 /2025 () //
303	D-ABLAPL/30411/2025 ABLAPL/11700/2025	MANISH DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /303 /2025 () //
304	D-ABLAPL/30414/2025 ABLAPL/11701/2025	KALIA@SANTOSH JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /300 /2024 () //
305	D-ABLAPL/30208/2025 ABLAPL/11702/2025	RAJ HANSA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /348 /2025 () //
306	D-ABLAPL/30162/2025 ABLAPL/11703/2025	SRIDHARA BEHERA VS	MANORANJAN PADHY VS	K.NUAGOAN /52 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/30209/2025 ABLAPL/11704/2025	STATE OF ODISHA SOMESH KUMAR ROURAY@CHINU@SUBASH ROUT VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	// KANPUR /87 /2025 ()
308	D-ABLAPL/30168/2025 ABLAPL/11705/2025	BHABANI SHANKAR NAG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /56 /2025 ()
309	D-ABLAPL/30217/2025 ABLAPL/11706/2025	STATE OF ODISHA KRUSHNA CHANDRA UTTARKABATA @ KANHA @ KRUSHNA CHANDRA UTTARKABATA VS STATE OF ODISHA	ANANTAS KUMAR CHAND VS	// BOLAGARH P.S. /207 /2025 ()
310	D-ABLAPL/30171/2025 ABLAPL/11707/2025	STATE OF ODISHA KULAMANI MAHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// KHANDAPARA /75 /2020 ()
311	D-ABLAPL/30295/2025 ABLAPL/11708/2025	STATE OF ODISHA DEBENDRA KUMAR DAS VS STATE OF ODISHA	SATYABRATA DASH VS	// DHARMASALA /571 /2025 ()
312	D-ABLAPL/30535/2025 ABLAPL/11709/2025	STATE OF ODISHA ANANTA TANDI VS STATE OF ODISHA	UMAKANTA BARIK VS	// CHANDAHANDI /55 /2023 ()
313	D-ABLAPL/30297/2025 ABLAPL/11710/2025	STATE OF ODISHA DILLIP KUMAR MALLIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// KUAKHIA /299 /2023 ()
314	D-ABLAPL/30219/2025 ABLAPL/11711/2025	STATE OF ODISHA VENKAT RAO PAIK @ KIRAN PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /59 /2022 ()
315	D-ABLAPL/30304/2025 ABLAPL/11712/2025	STATE OF ODISHA BIBHU PRASAD RATH VS STATE OF ODISHA	AKASH BHUYAN VS	// //0 ()
316	D-ABLAPL/30233/2025 ABLAPL/11713/2025	STATE OF ODISHA BULU SA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// TARBHA /167 /2024 ()
317	D-ABLAPL/30235/2025 ABLAPL/11714/2025	STATE OF ODISHA AYUSH KUMAR KANUNGO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /586 /2025 ()

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318	D-ABLAPL/30316/2025 ABLAPL/11715/2025	JAGA NAIK @ JAGANNATH NAIK VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	JEYPORE SADAR /59 /2025 () //
319	D-ABLAPL/30325/2025 ABLAPL/11716/2025	AMIT KUMAR DAS @ BABLU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000322/2025
320	D-ABLAPL/30242/2025 ABLAPL/11717/2025	JYOTISHMAN PADHI VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 () //
321	D-ABLAPL/30328/2025 ABLAPL/11718/2025	TIKILI DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PIRAHAT P.S /261 /2025 () //
322	D-ABLAPL/30250/2025 ABLAPL/11719/2025	ALOK PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /499 /2025 () //
323	D-ABLAPL/30334/2025 ABLAPL/11720/2025	SUNIL ACHARY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TITILAGARH /250 /2025 () //
324	D-ABLAPL/30338/2025 ABLAPL/11721/2025	JITENDRA MALIK @ PINTU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NILGIRI /357 /2025 () //
325	D-ABLAPL/30179/2025 ABLAPL/11722/2025	SURENDRA PRADHAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SHERAGADA /398 /2025 () //
326	D-ABLAPL/30129/2025 ABLAPL/11723/2025	DILESWAR MAJHI VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //
327	D-ABLAPL/30344/2025 ABLAPL/11724/2025	JITANSHU NANDAN MAHANA @ JITANSHU MAHANA @ JITU VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SASON /93 /2022 () //
328	D-ABLAPL/30349/2025 ABLAPL/11725/2025	PINTU SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PURI SADAR /415 /2025 () //
329	D-ABLAPL/29019/2025	RABINDRANATH SINKU	BHARAT JALLI	KEONJHAR TOWN /613 /2025

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	ABLAPL/11726/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/30360/2025 ABLAPL/11727/2025	SUPRAVA MOHANTY VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KUDANAGARI /227 /2025 () //
331	D-ABLAPL/30400/2025 ABLAPL/11728/2025	RAMESH SAHOO@RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	ASTARANGA /189 /2025 () //
332	D-ABLAPL/30366/2025 ABLAPL/11729/2025	BATU @ DEEPAK NAIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	RASOL /238 /2025 () //
333	D-ABLAPL/30442/2025 ABLAPL/11730/2025	PRABIR KUMAR SAHU VS STATE OF ODISHA	URMILA SAHOO VS	RAMBHA (KHALLIKOTE) /541 /2025 () //
334	D-ABLAPL/30251/2025 ABLAPL/11731/2025	BALARAM BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALGODOWN /234 /2025 () //
335	D-ABLAPL/30255/2025 ABLAPL/11732/2025	PRABAS SAMAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 () //
336	D-ABLAPL/29975/2025 ABLAPL/11733/2025	BALABHADRA DAS @ BALABHADRA DASH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /272 /2025 () //
337	D-ABLAPL/28428/2025 ABLAPL/11734/2025	MANABHANJAN MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /346 /2025 () //
338	D-ABLAPL/30268/2025 ABLAPL/11735/2025	BABULA GOUDA@SIBAPRASAD GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /1052 /2025 () //
339	D-ABLAPL/30308/2025 ABLAPL/11736/2025	LAXMAN@HARA NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /217 /2018 () //
340	D-ABLAPL/30447/2025 ABLAPL/11737/2025	PRAMOD PARIDA@PRAMOD KUMAR PARIDA VS	SMRUTI RANJAN ROUT VS	MAHANGA /191 /2025 ()

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341	D-ABLAPL/30265/2025 ABLAPL/11738/2025	STATE OF ODISHA NIRANJAN JENA VS STATE OF ODISHA	DEBASIS MISHRA VS	// JODAPADAR /154 /2025 () //
342	D-ABLAPL/30455/2025 ABLAPL/11739/2025	MANOJ REDDY @ KUNA REDDY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /296 /2025 () //
343	D-ABLAPL/30309/2025 ABLAPL/11740/2025	PADIA @ PRADEEP NAIK VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	ATHGARH /295 /2025 () //
344	D-ABLAPL/30468/2025 ABLAPL/11741/2025	DEBASISH LENKA VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	PARADEEP LOCK /298 /2025 () //
345	D-ABLAPL/30470/2025 ABLAPL/11742/2025	DAMA@ SK. ALLIMUDDIN VS STATE OF ODISHA	RAJJEET ROY VS	BASTA /214 /2025 () //
346	D-ABLAPL/30486/2025 ABLAPL/11743/2025	MANOJ KUMAR DALAI@MANOJ DALAI VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	MAHILA P.S. BUXIBAZAR /144 /2025 () //